

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

9.

IA 4951(MB)2023 IN
C.P. (IB)/197(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **31.10.2023**

NAME OF THE PARTIES:

Icici Bank Ltd
Vs
Unimark Remedies Ltd

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Grishma Mahatme, Ld. Counsel for the Applicant in IA-4951/2023 present. Mr. Saurabh Bachhawat, Ld. Counsel for the Respondent present.
2. **IA-4951(MB)2023**: Registry is directed to list this application before special bench on **28.11.2023**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)